

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
STARRED QUESTION NO. 129
TO BE ANSWERED ON 27.12.2017**

NEW RAILWAY TRACKS

***129. SHRI VINAYAK BHAURAO RAUT:
DR. SHRIKANT EKNATH SHINDE:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has come up with a new plan to lay new railway tracks on the extreme ends of existing lines to outwit land encroachers;**
- (b) if so, the details thereof;**
- (c) the details of land encroached along the rail tracks, zone-wise as on date;**
- (d) whether the Railways is also facing the problem of large scale waste/garbage and open defecation along the railway tracks and if so, the details thereof; and**
- (e) the manner in which the new plan will be effective in resolving the above issues and the time by which the new plan will be implemented?**

ANSWER

MINISTER OF RAILWAYS AND COAL

(SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 129 BY SHRI VINAYAK BHAURAO RAUT AND DR. SHRIKANT EKNATH SHINDE TO BE ANSWERED IN LOK SABHA ON 27.12.2017 REGARDING NEW RAILWAY TRACKS

(a) & (b): The alignment of a new railway line is finalized after detailed survey of the site, considering the stations to be connected, other obligatory points, geographical features and availability of land, habitation etc. in the area. The alignment for laying a new railway track is finalized in consultation with the State Government. The extent of land to be acquired and the cost of land is also given due consideration while deciding the laying of new line adjacent to the existing railway line. In case of additional line i.e. doubling/3rd/4th line adjacent to the existing line, efforts are made to accommodate the additional line within the railway land to minimize the requirement of land acquisition.

(c): Most of the encroachments on Railway land are in the approaches of stations in Metros and big cities in the form of slums around railway tracks.

The zone-wise details of total area under encroachment as on 31.03.2017 are as under:

(Figures in Hectares)

Zonal Railway	Land under encroachment as on 31.03.2017
Central	59.21
Eastern	20.57
East Central	2.09
East Coast	14.76
Northern	205.54
North Central	40.97
North Eastern	25.63
Northeast Frontier	102.14
North Western	18.86
Southern	60.39

South Central	17.13
South Eastern	150.17
Southeast Central	46.03
South Western	16.26
Western	41.42
West Central	34.80
Production Units	5.74
Total	861.70

(d) & (e): The problem of open defecation exists on tracks outside station area where human settlements are near to track, especially at approaches to major towns and cities. To overcome this problem, rag picking from track in the block sections outside stations areas, at approaches of major town and cities is being done from time to time. Regular events on cleanliness are planned and organized to improve and maintain cleanliness at Railway premises including Railway Stations and Tracks. However, beyond habited areas, there is no general open defecation problem/ unhygienic conditions on track.

Railway is also planning to construct physical barrier in the form of boundary wall to avoid trespass, cattle crossing which will also contain this problem.
